

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

(29)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/154/230/HDB/2017
NAME OF THE COMPANY	Indu Drugs Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for Petitioner	vram@kangeassouth 9542238039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao	CGSC	9848747808	B. Appa Rao
In RoC & RD			

Enclosed Order Sheet

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner and Shri B. Appa Rao, learned CGSC for RoC & RD.

Post the case on 27.10.2017 for final hearing.

Member (T)

Member (J)

Bm